

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-2272
TO BE ANSWERED ON 05/08/2022

COVERAGE OF TENANT FARMERS UNDER PM-KISAN

2272. SHRI SUBHAS CHANDRA BOSE PILLI:

Will the MINISTER OF AGRICULTURE AND FARMERS WELFARE be pleased to State:

- (a) whether it is a fact that Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN) scheme does not cover the tenant farmers who cultivate thousands of acres of land taken on lease;
- (b) if so, the reasons for not covering tenant farmers under the scheme;
- (c) whether Government proposes to include tenant farmers under the scheme; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (d) The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme is a Central Sector Scheme. PM-KISAN provides an income support of Rs. 6000 per year in 3 equal instalments to all farmer families who own cultivable landholding irrespective of the size of the landholding, subject to certain exclusion criteria. Ownership of a cultivable landholding remains the basic criteria to avail the benefit under the Scheme.
